

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED Date of Commencement of Liquidation: 13-03-2019; List of Stakeholders as on Date: 18-03-2019; Name of IP: Mr. Rakesh Kumar Gupta; Last 5 digit of registration number: 11418

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	777326743	1	771611151		5715592		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	258109029				258109029		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	1026500351		510457513		516042838		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		4	2061936123	1	1282068664	0	779867459	0	